

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/145/2016
NAME OF THE PETITIONER(S) : Michael Stennett
NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2
others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROMAN RAFALEKARAN	Counsel for Petitioner	R. D. V.
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ORDER

Counsel for Petitioner present. Counsel for Respondent also present and submitted that he be granted time for filing an application to set aside the *ex-parte* order dated 24.03.2017. At request, time is enlarged. Put up on **29.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)